

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No hydro-electric power project is contemplated to be set up in Bidar District of Karnataka, in near future. However, scope for setting up two mini hydel projects has been identified.

(b) and (c). Does not arise.

#### **Power Generation in Eighth Plan**

4142. SHRI BHAGEY GOBARDHAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the cost of installation of per Megawatt (MW) of thermal, hydel and atomic power stations, respectively;

(b) the share of thermal, hydel and atomic power in the projected additional capacity of power generation in the Eighth Plan period; and

(c) the sources of funding for the additional capacity of generation, transmission and distribution?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The information is being collected and will be laid on the Table of the House

(b) and (c). The Eighth Plan has not yet been finalised.

#### **Expenditure Incurred in Generation of Power through NCES in A and N Islands**

4143. SHRI MANORANJAN BHAKTA: Will the Minister of POWER AND NON-

CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the total expenditure incurred in the Union Territory of Andaman and Nicobar Island for generating power through non-conventional energy sources as on 31st January, 1992 and the installed capacity of power generation by these projects; and

(b) the actual generation of power for the last one year giving month-wise break-up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). In the Union Territory of Andaman & Nicobar Islands, small power generating units based on Solar Photovoltaic, Wind Energy and Biomass energy generation technologies have been installed in different locations in a decentralised way. Installation of 15 small wind battery chargers worth Rs. 4.06 lakh has been taken up of which 9 Mahines have so far been installed. 4 nos. of Biomass based gasifiers and Stirling energy of aggregate capacity 14.90 kilowatt (equivalent) have been installed in mechanical and electrical mode at a reported expenditure of Rs. 6.432 lakh. In addition, another 100 kilowatt gasifier system has been installed under a separate R & D Project at a reported expenditure of Rs. 3.70 lakh. About 200 nos. of Solar Photovoltaic Systems of aggregate capacity of about 125 kilowatt have been taken up at different locations for street lighting, community television/ lighting, water pumping and small power generating units. Out of these 17 numbers of small power plants of about 85 kilowatt total capacity are under installation. Solar Photovoltaic modules have been provided by the Department of Non-Conventional Energy Sources and cost of balance of systems and other charges have been met by the Union Territory Administration. Non-conventional energy devices being small in

capacity and installed in a decentralised way, monthwise authenticated data of energy generation is not available.

**Installed capacity of Power Generation in A and N Islands**

4144. SHRI MANORANJAN BHAKTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the present installed capacity of power generation in the Union Territory of Andaman and Nicobar Islands and the actual power available for distribution as on 31st January, 1992;

(b) whether any study has been conducted to assess the actual requirement of power; and

(c) if so, the present demand and supply position as projected in Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The present installed capacity in the Union Territory of Andaman and Nicobar Islands as on 31st January, 1992 was of the order of 28 MW. However, the derated a capacity which was available for power distribution was of the ordered 23 MW.

(b) Yes, Sir.

(c) The Eighth Five Year Plan has not been finalised so far.

**Temporary Status for Daily Wage Workers in Punjab**

4145. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether R.M.S. Divisions in Punjab Circle are regularising the service of daily wage workers after giving them temporary status;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There are no daily wage workers on a regular basis in R.M.S. Divisions in Punjab Circle. However, occasionally against leave vacancies, arrangements on daily wage basis are made.

(b) Does not arise.

(c) Does not arise.

**Food Engineering Centres**

4146. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Indian food processing industry has failed to make the grade for lack of proper infrastructure for inventing specialised machinery;

(b) whether none of the manufacturers was engaged in the development of new lines of plant and machinery for the industry;

(c) if so, the reasons therefor;

(d) whether Government have framed any scheme for setting up a chain of "food engineering" centres for research and development of proper equipment for the purpose;

(e) if so, details and funds anticipated in this regard therefor; and

(f) whether any such centre shall be set